Office Order No. 35/2020

In pursuance of Government of Andhra Pradesh's letter Lr. No. GAD01-PERS0CCSO(DEPT)/21/2019-SC-A dated 11.03.2020, the services of Shri Sadhu Narasimha Reddy, IRS (C&CE:2006), Additional Commissioner, Vizag GST Commissionerate, Visakhapatnam Zone are placed at the disposal of Government of Andhra Pradesh on deputation basis for a period of 3 (three) years from the date of assumption of charge of the post or until further orders, whichever is earlier.

(Kunwar Balwant Rao)
Under Secretary to the Government of India
Tele Fax: 011 23095520

Copy to:

1. The officer concerned.
2. Chief Commissioner of CGST, Visakhapatnam Zone, GST Bhavan, Port Area, Visakhapatnam -530035 with a request to relieve the officer to take up his new assignment.
3. The Principal Secretary to Government (Political), General Administration Department, AP Secretariat, Velagapudi -522238 - with reference to their office letter Lr. No. GAD01-PERS0CCSO(DEPT)/21/2019-SC-A dated 11.03.2020.
4. PS to FM / MoS(F)/ Revenue Secretary / Chairman, CBIC /all members, CBIC / Commissioner (Coord-I), CBIC, Commissioner (Coord-II), CBIC /DG (Vig.) & CVO, CBIC /DS (Ad.V).
5. AS (R)/JS (R)/Director (Admin-Hqrs.) /US (Ad.I)/SO (P)/Hindi Section.
6. All Heads of Department under CBIC /Pr. CCA, CBIC, New Delhi.
7. ADG(HRM-I), DGHRD /ADG (HRM-II), DGHRD.
8. The Manager Website, Directorate General of Systems, New Delhi for uploading on the website.

(Kunwar Balwant Rao)
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